

ITEM NO.21 Court 9 (Video Conferencing) SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1725/2016

M/S SUSHANT MINERALS PVT., LTD Appellant(s)

VERSUS

M/S INDUSIND BANK LTD Respondent(s)

IA No. 3/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 06-10-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Umang Shankar, AOR

For Respondent(s) Mr. G. Tushar Rao, SR. Adv.
Mr. D. Bharat Kumar, Adv.
Mr. Tadimalla Bhaskar Gowtham, Adv.
Mr. Aman Shukla, Adv.
Mr. Sidhartha Sinha, Adv.
Mr. Hatindra Manda, Adv.
Mr. Dasari Muralee Mohan, Adv.
Mr. Vishal Arun, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks on a non-miscellaneous day.

(Nisha Khulbey)
(Sr. P.A)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS